

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: AAM SKY GEOSPATIAL SOLUTIONS PRIVATE LIMITED Date of Commencement of Liquidation: 20-10-2023; List of Stakeholders as on Date: 08-10-2024; Name of IP: Mr. Piyush Kisanlal Jani; Process Number: 1; Last 5 digit of registration number: 12164

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	1	4950000	0	0	0	0	0	Annexure 3
4	Unsecured financial creditors	1	5813151	1	5813151	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	2	257957	1	58334	0	97020	102603	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	2	2069921	2	361064	0	269864	1438993	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		6	13091029	4	6232549	0	366884	1541596	